

ADDENDUM

Proficient Engineering Private Limited (Under CIRP)

"Addendum" to the Form – G Published on May 17, 2023 for Extension of the last date for submission of EOI

This is with reference to the Form G inviting Expression of Interest for submission of Resolution Plan in the matter of Proficient Engineering Private Limited under Corporate Insolvency Resolution process, published on May 17, 2023 in Time of India (English) & Pudari (Marathi) in Aurangabad Edition and Financial Express (English) & Navakal (Marathi) in Mumbai in accordance with provisions of Regulation 36A (1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, wherein last date for submission of EoIs was June 3, 2023 has been extended/revised as given below:

Last date for receipt of Expression of Interest – earlier date 3rd June, 2023 extended date 13th July, 2023

Date of issue of Provisional List of prospective resolution applicants – earlier date 13th June, 2023 extended date 23rd July, 2023

Last date for submission of objections to Provisional List – earlier date 18th June, 2023 extended date 28th July, 2023

All other information, terms and & conditions remain same as per earlier publication.

Date: 28th June, 2023

Place: Mumbai

Sd/-

Jovita Reema Mathias

Resolution Professional

For Proficient Engineering Private Limited

Reg No: IBBI/IPA-002/IPN00337/2017-2018/10941 | AFA Valid Upto 13

Email: jp.reemajm@gmail.com, cirp.proficient@gmail.com

Add: A-306, Rustomjee Central Park,

Andheri-Kurla Road, Chakala,

Andheri (East), Mumbai -400069

Navakal
28/06/23
Page: 05

दुसऱ्या सत्रात २६ व्या मिनिटाला गोल केले.

जोडपत्र
प्रोफिशियंट इंजिनियरिंग प्रायव्हेट लिमिटेड (सीमायमावली अंतर्गत)
ईआयव्हा सादरीकरणकरिता अंतिम दिनांक वाढविण्याकरिता
दि. १७ जून, २०२३ रोजी प्रसिद्ध फॉर्म नं. १७

हे आयबीबीआय (कॉर्पोरेट व्यवहारांकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६ए (१) च्या तरतुदीच्या अनुषंगाने टाईम्स ऑफ इंडिया (इंग्रजी) आणि पुढारी (मराठी) च्या औरंगाबाद आवृत्तीमध्ये आणि फायनांशियल एक्सप्रेस (इंग्रजी) आणि नवाकाळ (मराठी) च्या गुंबई आवृत्तीमध्ये दि. १७ जून, २०२३ रोजी प्रसिद्ध कॉर्पोरेट दिवाळखोरी ठराव प्रक्रियेअंतर्गत प्रोफिशियंट इंजिनियरिंग प्रायव्हेट लिमिटेडच्या प्रकरणात ठराव योजना सादरीकरणकरिता स्वारस्य अभिव्यक्ती आमंत्रित करणाऱ्या फॉर्म जोडपत्रात आढे, ज्यामध्ये ईओआयव्हा सादरीकरणकरिता असलेली अंतिम दिनांक ३ जून, २०२३ रोजी दिव्यानुसार वाढविण्यात/सुधारण्यात आली आहे:

स्वारस्य अभिव्यक्ती स्वीकारण्याचा अंतिम दिनांक: आधीचा दिनांक ३ जून, २०२३, विस्तारित दिनांक १३ जून, २०२३

सांभाळ्य ठराव अर्जादारांची तात्पुरती यादी पारित करण्याचा दिनांक - आधीचा दिनांक १३ जून, २०२३, विस्तारित दिनांक २३ जून, २०२३

तात्पुरत्या यादीवर आदेश सादर करण्याकरिता अंतिम दिनांक - आधीचा दिनांक १८ जून, २०२३, विस्तारित दिनांक २८ जून, २०२३

इतर सर्व माहिती, अटी आणि शर्ती आधीच्या प्रसिद्धीनुसार त्याच राहतील.

दिनांक: २८ जून, २०२३
ठिकाण: मुंबई

सही/-
जोविता रीमा मधियास
ठराव व्यवसायिक

प्रोफिशियंट इंजिनियरिंग प्रायव्हेट लिमिटेडकरिता

नोंद. क्र.: IBBI/PA-002/IP-N00337/2017-2018/10941 | एफए वैधता १३ पर्यंत

ईमेल: ip.reemajm@gmail.com, cirp.proficient@gmail.com

पत्ता: ए-२०६, सरतगजी सेंट्रल पार्क, अंधेरी कुर्ला रोड, चकला, अंधेरी (पूर्व), मुंबई - ४०००६९

Financial Express

28/06/23

Pg: 07

ADDENDUM
PROFICIENT ENGINEERING PRIVATE LIMITED (UNDER CIRP)
"ADDENDUM" TO THE FORM - G PUBLISHED ON MAY -17, 2023 FOR
EXTENSION OF THE LAST DATE FOR SUBMISSION OF EOI

This is with reference to the Form G inviting Expression of Interest for submission of Resolution Plan in the matter of Proficient Engineering Private Limited under Corporate Insolvency Resolution Process, published on May 17, 2023 in Time of India (English) & Pudari (Marathi) in Aurangabad Edition and Financial Express (English) & Navakal (Marathi) in Mumbai in accordance with provisions of Regulation 36A (1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, where in the last date for submission of EOI was June 3, 2023 has been extended/revised as given below:

Last date for receipt of Expression of Interest - earlier date 3rd June, 2023 extended date 13th July, 2023

Date of issue of provisional list of prospective resolution applicants - earlier date 13th June, 2023 extended date 23rd July, 2023

Last date for submission of objections to provisional list - earlier date 18th June, 2023 extended date 28th July, 2023

All other information, terms and conditions remain same as per earlier publication.

Date: 28th June, 2023

Place: Mumbai

Sd/-

JOVITA REEMA MATHIAS
Resolution Professional

For Proficient Engineering Private Limited

Reg No: IBBI/IPA-002/IPN00337/2017-2018/10941 | AFA Valid Upto 13

Email: ip.reemajm@gmail.com, cirp.proficient@gmail.com

Add: A-306, Rustomjee Central Park, Andheri-Kurla Road,
Chakala, Andheri (East), Mumbai -400069